

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


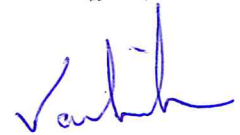
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/520/ (IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS P. LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY
SERVICES P. LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. RAMASUBRAMANIAM PRAJA	COUNSEL FOR PETITIONER	
2)	Vaibhav R Venkatesh	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. It is submitted that the petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)